

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.209 – IA/690(AHM)2023
ITEM No.210 – IA/194(AHM)2022
ITEM No.211 – IA/196(AHM)2022
ITEM No.212 – IA/752(AHM)2022
ITEM No.213 – IA/1479(AHM)2023
ITEM No.214 – IA/261(AHM)2023
ITEM No.215 – IA/512(AHM)2023 in IA/194(AHM)2022
ITEM No.216 – IA/513(AHM)2023 in IA/752(AHM)2022
ITEM No.217 – IA/514(AHM)2023 in IA/196(AHM)2022
in
CP(IB) 20 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Continental Piling & Excavation Pvt Ltd
V/s
Anwasha Engineering & Projects Ltd

.....Applicant

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Raju Kothari Adv. in IA 261 of 2023
Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Kunal Vaishnav, Adv.
in IA 1479 of 2023
Mr. Bhupendra Dave, Adv. for RP in IA 185/24
For the Liquidator : Mr. Rahul Gaikwad, Adv.
Liquidator in person : Mr. Anuj Bajpai
For the FC : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

ORDER

IA/690(AHM)2023, IA/1479(AHM)2023 & IA/261(AHM)2023

Both sides have filed their written submissions.

List for further consideration on 03.06.2024.

IA/194(AHM)2022, IA/196(AHM)2022, IA/752(AHM)2022

List for further consideration on 26.06.2024.

IA/512(AHM)2023 in IA/194(AHM)2022, IA/513(AHM)2023 in IA/752(AHM)2022 & IA/514(AHM)2023 in IA/196(AHM)2022

Ld. Counsel for the applicant is directed to file chart within one-week.

List for further consideration on 26.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**